GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 24 ANSWERED ON 05/12/2023

DELAY IN ACHIEVING THE TARGETS UNDER PMGSY

*24. DR. PON GAUTHAM SIGAMANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that construction of more than 24000 km. of road length under the first phase of the Pradhan Mantri Gram Sadak Yojana (PMGSY) is still pending and if so, the details thereof;
- (b) the total length of road under the said Yojana that has been completed/constructed as on date;
- (c) whether it is also a fact that under the second phase of the said Yojana, construction of 1562 km. of road length is still incomplete and if so, the details thereof;
- (d) whether it is a fact that there has been inordinate delay in achieving the targets under these two phases; and
- (e) if so, the reasons therefor along with the corrective steps proposed for construction/completion of remaining length of roads under these two phases?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 24 due for answer on 05.12.2023

(a) & (b) No, Sir. Since inception of Pradhan Mantri Gram SadakYojana (PMGSY-I) till 29th November, 2023, a total of 6,45,111 km road length has been sanctioned under the programme, out of which 6,22,744 km road length has been completed. The balance length to be constructed under PMGSY-I is 6,930 Km as on 29.11.23.

The balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.

The State/ UT-wise balance road length under PMGSY-I is given at Annexure-I.

(c) No, Sir. Since inception of PMGSY-II till 29th November, 2023, a total of 49,856 km has been sanctioned under the programme, out of which 48,685 km road length has been completed. The balance length to be constructed under PMGSY-II is 652 Km.

The balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.

The State/ UT-wise balance road length under PMGSY-II is given at Annexure-II.

(d) & (e) The sunset date for completion of PMGSY-I was March, 2019. The PMGSY-II was targeted for completion by March, 2020. However, since several projects sanctioned under these interventions were pending mainly in the States of NE region and hill States, on the requests of these States, the timeline for completion of PMGSY-I, II was initially extended for PMGSY-I & II till September, 22 which has been further extended till March, 2024.

While implementing PMGSY-I & II schemes in the states/UTs, several challenges like issues of land acquisition, forest clearance, poor contracting capacity of the States, lack of response to tenders, law and order issues, financial capability of states to release funds on time, execution capacity of States/ State Rural Road Development Agencies (SRRDAs) came in the way which impacted the overall progress of the scheme. For North-Eastern and hill

States, some additional issues like adverse climatic conditions, tough terrain, short working season etc. also came in the way which compounded the challenges. Covid 19 also impacted the progress of works in some States.

Regular Review meetings, including Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered (Pre EC)/ Empowered Committee(EC) Meetings, are being conducted with the States to expedite the progress of works and sort out any bottleneck coming in the way. Necessary handholding of the States is also being done through various workshops being organized in the States as well as by holding inter-departmental meetings etc.

Annexure referred to in reply to part (a) to (b) of Lok SabhaStarred Q.No. 24 due for reply on 05.12.2023

State/UT-wise details of balance road length under PMGSY-I as on 29.11.23

Sr.No.	State Name	Balance Road Length (in Km)
1	Andaman and Nicobar Islands	12
2	Andhra Pradesh	89
3	Arunachal Pradesh	922
4	Assam	56
5	Bihar	590
6	Chhattisgarh	975
7	Himachal Pradesh	529
8	Jammu and Kashmir	817
9	Jharkhand	148
10	Kerala	42
11	Ladakh	37
12	Madhya Pradesh	40
13	Maharashtra	65
14	Manipur	841
15	Meghalaya	391
16	Mizoram	77
17	Nagaland	83
18	Odisha	42
19	Sikkim	220
20	Telangana	143
21	Tripura	158
22	Uttar Pradesh	10
23	Uttarakhand	485
24	West Bengal	159
	Total	6,930

Annexure referred to in reply to part (c) of Lok SabhaStarred Q.No. 24 due for reply on 05.12.2023 as on 29.11.23

State/ UT-wise details of balance road length under PMGSY-II

Sr.No.	State Name	Balance Road Length (in Km)
1	Andaman and Nicobar Islands	79
2	Arunachal Pradesh	26
3	Assam	6
4	Bihar	16
5	Himachal Pradesh	42
6	Jammu and Kashmir	17
7	Kerala	17
8	Ladakh	2
9	Madhya Pradesh	14
10	Manipur	49
11	Meghalaya	63
12	Mizoram	120
13	Nagaland	97
14	Odisha	2
15	Puducherry	42
16	Sikkim	8
17	Tripura	44
18	Uttarakhand	4
19	West Bengal	5
	Total	652